Name of the Corporate Debtor: Vasavi Housing Infrastructure Limited (IN LIQUIDATION) CIN : U45202TN2006PLC059149
Date of commencement of CIRP: 27th September 2017; Date of commencement of Liquidation: 7th August 2018

LIST OF STAKEHOLDERS as on 21st November 2025. NCLT taken on record: 16th December 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 6 - List of operational creditors (Employees)

Amount in Rs.

SI NO	Name of authorised representative, if any	Name of Employee	Details of Claim Received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in SCC, if applicable					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL